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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
130/16	TP 64/17	Hearing	433(e) / 433(f)	Alpharub Crumb Rubber Pvt. Ltd., Vs Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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Counsel for petitioner is absent. No representation for petitioner. Petitioner is called, absent. Petitioner has also not complied the provisions of I&B Code.

This matter is transferred from the Hon'ble High Court of Karnataka. It appears the petitioner is not interested to proceed with the matter.

Therefore, it is a fit matter for dismissal.

In the result, petition is dismissed for non prosecution.

Separate orders also signed dismissing the petition.


MEMBER (J)


MEMBER (T)